

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1407 of 2019

IN THE MATTER OF:

Srei Infrastructure Finance Ltd.

Appellant

Vs.

Ashish Chhawchharia & Anr.

....Respondents

Present:

**For Appellant: Mr. S.N. Mookherjee and Mr. Ranjit Kumar, Senior Advocates
Mr. Abhijeet Sinha, Mr. Avi Srivastava, Mr. Rishav Banerjee, Mr. Raghavendra M. Bajaj and Mr. K. Datta, Advocates
Ms. Raveena Rai, Mr. Supriyo Gole, Advocates**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Rony O John, Advocates for R-1.
Mr. Tushar Mehta, Sr. Advocate (SGI)
Mr. Arun Kathpalia, Sr. Advocate
Ms. Misha, Mr. Soumno Biswas, Mr. Parth Gokhale, Mr. Jasveen Kaur, Mr. Prabhsimran Kaur, Advocates
Mr. Siddhant Kant, Advocate for R-2.
Mr. Abhishek Swaroop, Mr. Sudhir Sharma, Advocates for R-3.**

With

Company Appeal (AT) (Ins) No. 591 of 2020

IN THE MATTER OF:

Srei Infrastructure Finance Ltd.

Appellant

Vs.

Ashish Chhawchharia & Ors.

....Respondents

Present:

**For Appellant: Mr. S.N. Mookherjee, Sr. Advocate
Mr. Ratnanko Banerji, Sr. Advocate
Mr. Ranjit Kumar, Sr. Advocate
Mr. Prateek Kumar, Mr. Soumendra, Ms. Raveena Rai, Mr. Rohit Ghosh, Mr. Rishav Banerjee, Mr. Vaibhavi Pandey, Mr. Shounak Mitra, Advocates**

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Rony O John, Advocates for R-1.

Mr. Tushar Mehta, Sr. Advocate (SGI),
Mr. Arun Kathpalia, Senior Advocate
Ms. Misha, Mr. Soumno Biswas, Mr. Parth
Gokhale, Mr. Jasveen Kaur, Mr. Prabhsimran
Kaur, Mr. Siddhant Kant, Advocates
Mr. Neeraj Kishan, Sr. Advocate with Mr.
Abhishek Swaroop, Mr. Sudhir Sharma, Ms. Ruby
Singh Ahuja, Mr. Vishal Gehrana, Mr. Deepak
Joshi, Mr. Anupm Prakash, Mr. Naman Singh
Bagga, Advocates for R-3.

With

Company Appeal (AT) (Ins) No. 593 of 2020

IN THE MATTER OF:

SREI Multiple Asset Investment Trust

Appellant

Vs.

IDBI Bank Ltd. & Ors.

....Respondents

Present:

For Appellant:

Mr. Ranjit Kumar, Sr. Advocate
Mr Arijit Mazumdar, Mr. Soumendra, Mr. Shambo
Nandy, Mr. K. Datta and Ms. Raveena Rai,
Advocates

For Respondents:

Mr. Ramji Srinivasan, Sr. Advocate with
Mr. Deep Roy and Mr. Rony O John, Advocates
for R-1.
Mr. Tushar Mehta, Sr. Advocate (SGI)
Mr. Arun Kathpalia, Sr. Advocate
Ms. Misha, Mr. Soumno Biswas, Mr. Parth
Gokhale, Mr. Jasveen Kaur, Mr. Prabhsimran
Kaur, Mr. Siddhant Kant, Advocates
Mr. Abhishek Swaroop and Mr. Sudhir Sharma,
Advocates

With

Company Appeal (AT) (Ins) No. 1528 of 2019

IN THE MATTER OF:

IDBI Bank Ltd.

Appellant

Vs.

Resolution Professional of Odisha Slurry Pipeline
Infrastructure Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha, Advocate

Mr. Shardul Amarchand Mangal Das

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Deep Roy and Mr. Rony O John, Advocates for R-1.

Mr. Tushar Mehta, Sr. Advocate (SGI)

Mr. Arun Kathpalia, Sr. Advocate

Ms. Misha, Mr. Soumno Biswas, Mr. Parth Gokhale, Mr. Jasveen Kaur, Mr. Prabhsimran Kaur, Mr. Siddhant Kant, Advocates

Mr. Raghavendra M. Bajaj, Mr. Rony O. John, Mr. Piyush Swami and Mr. Deep Roy, Advocates

O R D E R
(Virtual Mode)

20.11.2020: Heard Learned Senior Counsel Mr. Tushar Mehta, Solicitor General of India and Learned Senior Counsel Mr. Arun Kathpalia, representing Committee of Creditors. We have heard the arguments in part.

Due to paucity of time the arguments are inconclusive. Let the Appeals be fixed on **26th November, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

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